

IN THE HIGH COURT OF ORISSA, CUTTACK

N O T I C E

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Dr. Justice Sanjeeb K. Panigrahi today, the 11th August, 2026.

COURT NO - VI (4TH FLOOR)

THE HON'BLE DR. JUSTICE SANJEEB K. PANIGRAHI

FRESH ADMISSION- EVICTION, DEMOLITION AND O.P.L.E. ACT

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| 1) | WP(C)/25583/2026
[ODHC010611282026]
(I.A.no-15152/2026 at fl " A "
for appr.order.)MENTION.
P/L | A.ARUN PATRA
Vs | DEBA KUMAR RATH
B.NAYAK, D.K.SAHOO |
| | | STATE OF ODISHA | |

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
11.08.2026

SD/ SHIBASISH GIRI
DY. REGISTRAR (JUDL.)